IMPORT POLICY FOR NEWSPRINT FOR THE YEAR 1969-70

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): Madam, I beg to lay,on the Table a copy of the Public Notice dated the 12th May, 1969, regarding Import Policy for Newsprint for the year 1969-70, in respect of newspapers and periodicals. [Placed in Library. See No. LT-1144/69.]

MAIN CONCLUSIONS AND RECOMMENDATIONS OF THE REPORT OF THE COMMITTEE OF ENQUIRY INTO THE EXPENSES OF THE LIFE INSURANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Madam, I beg to lay on the Table a copy of the Summary of main conclusions and recommendations of the Report of the Committee of Enquiry into the expenses of the Life Insurance Corporation submitted to Government on the 30th April, 1969 (in English and Hindi). [Placed in Library. See No. LT-1094/69.]

ELECTION COMMISSION NOTIFICATION

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHAMMAD YUNUS SALEEM): Madam, I beg to lay on the Table a copy of the Election Commission Notification S.O. No. 1416, dated the 22nd March 1969, publishing certain corrections and amendments in the Delimitation of Parliamentary and Assembly Constituencies Order, 1966. [Placed in Library. See No. LT-994/69.]

ANNUAL REPORT (1967-68) OF THE NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD., AND RELATED PAPERS

सिंचाई तथा विद्युत मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : माननीया, मैं समवाय अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्नों की एक एक प्रति सभा पटल पर रखता हूं:---

on the Table

 1. 1967-68 के वर्ष के लिये नैशनल प्रोजैक्ट्स कन्स्ट्रक्शन कारपोरेशन लिमिटेट का वार्षिक प्रतिवेदन तथा लेखे, लेखाओं पर लेखा परीक्षकों के प्रतिवेदन सहित।

2. कारपोरेशन के कार्यकरण की सरकार दुवारा समीक्षा।

[Placed in Library. See No. LT-1093/69 for (i) (ii).]

STATEMENT BY MINISTER RE NARMADA WATER DISPUTES सिचाई तथा विद्युत् मत्नालय में उपमत्नी (श्री सिदधेश्वर प्रसाद) माननीया, मै नर्मदा जल-विवाद पर एक विवरण सभा पटल पर रखता हू। [Placed in Library See No LT-1223/69]

SEVENTH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI B. K. P. SINHA (Bihar): Madam, I beg to present the Seventh Report of the Committee on Subordinate Legislation.

REFERENCE TO DEMONSTRATION OF UNEMPLOYED YOUTH ORGANISED BY ALL INDIA SAMAJWADI YUVAK SABHA

SHRI MULKA GOVINDA REDDY (Mysore): Madam, with your permission I would like to draw the attention of the Government to the demonstration of the unemployed youth organised by the All India Samajwadi Yuvak Sabha focussing the attention of the Government and Par-liament to this very important problem of unemployment. A memorandum has been presented, to the Prime Minister by a delegation consisting of Mi's. Kamala Singh, Mr. Kundu, Mr.